

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Oct., 2008	Coppy upto Oct, 2007	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India:			
	Revenue Receipts			
	Tax Revenue	1.39	1.2	15.83
	Non-Tax Revenue	1.27	0.87	45.98
	Grants-in-aid & contribution	0	0	
	Capital Receipts			
	Recovery of Loans	0.31	0.31	0
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	Contingency Fund	0	0	
	Public Account	9.25	51.2	-81.93
A	Total Receipts	12.22	53.58	-77.19
	<u>Disbursements</u>			
	Consolidated Fund of India:			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	47.01	34.79	35.13
	Capital Expenditure			
	Plan	0	0	
	Non-Plan	0	0	
	Loans & Advances			
	Plan	0	0	
	Non-Plan	0.1	0.08	25
	Contingency Fund	0	0	
	Public Account	7.46	17.65	-57.73
B	Total Disbursements	54.57	52.52	3.9
C	Net Cash Flow (A-B)	-42.35	1.06	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.